

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 12th September, 2014.

No. LJ (A) 77/2000/Pt./69-For purpose of the "Rules for Administration of Justice and Police in the Khasi and Jaintia Hills 1937" and the "Khasi Syiemship Administration of Justice Order, 1950" read with para 5 of the Sixth Schedule of the Constitution of India the Governor of Meghalaya with the approval of the Hon'ble High Court of Meghalaya is pleased to appoint Smti Kerpa M. Lyngdoh Nongbri, Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, East Khasi Hills District, Shillong and further, under rule 17 and paragraph 4 (2) of the aforesaid Rules and the orders invest her with the powers of the Judicial Magistrates of the 1st Class as per spirit of the Code of Criminal Procedure, 1973 (Central Act No. 2 of 1974) within East Khasi Hills District, Shillong including Sohra (Civil) Sub-Division with immediate effect.

(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ (A) 77/2000/Pt./69-A,

Dated Shillong, the 12th September, 2014.

Copy forwarded to: -

1. The Advocate General, Meghalaya.
2. The Additional Advocate General's, Meghalaya.
3. The Registrar General High Court of Meghalaya, Shillong. This has a reference to his notification No. HCM. II/333/2013/2684 dt. 08.09.2014.
4. The Accountant General (A & E), Meghalaya, Shillong.
5. Smti B. Giri, District & Sessions Judge, West Jaintia Hills District, Jowai.
6. Smti Kerpa M. Lyngdoh Nongbri, Chief Judicial Magistrate, Nongstoin.
7. Shri Balaram Joshi, Chief Judicial Magistrate, East Khasi Hills District, Shillong.
8. Deputy Commissioner, West Khasi Hills District, Nongstoin.
9. All Deputy Commissioners'.
10. Sub-Divisional Officer, Amlarem (Civil), Sub-Divisional Amlarem.
11. The Director General of Police, Meghalaya, Shillong.
12. The Superintendent of Police, West Khasi Hills District, Nongstoin.
13. The Govt. Pleader/Public Prosecutor, West Khasi Hills District, Nongstoin.
14. Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. The Treasury Officer, Nongstoin.
16. Home Police Department.
17. President Bar Associations, Shillong/Jowai/Tura.
18. Personnel (A) Department.
19. Law (B) Department.
20. Personal file of the Officer.
21. D.E.O., LR Office. Shillong for uploading the notification in Law Department website.
22. Guard file.

By order etc.,

Secretary to the Government of Meghalaya,
Law Department.